

set the temporary *ad hoc* increase in pensions which is admissible on pensions of Rs. 100 *per mensem* and below, with marginal adjustments up to Rs. 106. Government regret that the present financial position does not permit of the grant of any further relief to the latter class of pensioners.

CORAL REEFS

*1130. **Shri Muniswamy:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that recent investigation of the Gulf of Mannar, by the Geological Survey of India showed that large quantities of coral reefs may be available in those areas;

(b) if so, whether Government have taken adequate steps to exploit the maximum benefit out of it; and

(c) whether it is a fact that small scale manufacture of bleaching powder, caustic soda could be made out of these coral reefs?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) The results of the investigation carried out by the Geological Survey of India have been forwarded to the Government of Madras, as the exploitation of mineral resources is the responsibility of the State Government concerned.

(c) The coral reefs are reported to contain over 96 per cent. of calcium carbonate and may find use in the manufacture of chemicals like bleaching powder, caustic soda, etc.

कुरन्द तथा जिप्सम की खानें

*११३१, श्री बी० डी० शास्त्री: क्या प्राकृतिक संसाधन तथा वैज्ञानिक अनुसन्धान मंत्री यह बतलाने की कृपा करेंगे:

(क) भारतवर्ष में कुरन्द तथा जिप्सम की कुल कितनी खानें हैं एवं वे किन किन राज्यों में हैं; तथा

(ख) उन खानों में प्रति वर्ष कुल कितना माल निकलता है?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement giving the information required is laid on the Table of the House. [See Appendix V, annexure No. 48.]

ANCIENT MONUMENTS IN HYDERABAD

*1132. **Shri Telkikar:** Will the Minister of Education be pleased to state:

(a) the terms of Agency arrangements arrived at between the Government of India and the Government of Hyderabad, regarding the maintenance of the Ancient and Historical Monuments and Archaeological Sites and Remains of National importance;

(b) whether the Government of Hyderabad have transferred the maintenance of the same to the direct control of the department concerned of the Government of India; and

(c) if so, on what date?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Pending the determination of the monuments and sites of national importance and the taking over of the work by the Government of India, the State Government were to continue to look after the monuments. The expenditure incurred by the State Government on the monuments and sites of national importance and the staff employed on them was to be met by the Government of India.

(b) Yes.

(c) On 1st July, 1953.

JOINT STOCK COMPANIES

586. **Shri Tulsidas:** Will the Minister of Finance be pleased to state the following information for the period 15th August, 1947 to 31st March, 1953:

(a) the amounts actually issued and subscribed in each of the joint stock

companies that applied for capital issue according to industries;

(b) the amounts actually issued and subscribed in each of the wholly foreign joint stock companies that applied for capital issue according to industries; and

(c) the total capital sanctioned to be issued and subscribed in each of the joint stock companies in which there is joint participation of Indian and foreign capital that applied for capital issue according to industries?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). Information regarding the amount of capital actually issued and subscribed against the consents granted by the Controller of Capital Issues is not available.

(c) A statement showing the total capital sanctioned during the period 15th August 1947 to 31st March 1953, to be issued by companies in which there was joint participation of Indian and foreign capital, according to industries, is placed on the Table of the House. [See Appendix V, annexure No. 49.]

Government do not consider it proper to give the names of the individual concerns as the information is treated as confidential.

RECRUITING ORGANISATION

587. Dr. Amin: Will the Minister of Defence be pleased to state the total amount expected to be saved per year as a result of the reorganisation of the Recruiting Organisation?

The Deputy Minister of Defence (Sardar Majithia): Rs. 1,80,000 approximately per annum.

DISBANDMENT OF BHOPAL ARMY

588. Pandit C. N. Malviya: (a) Will the Minister of Defence be pleased to state when the Bhopal army was disbanded after the integration of the Bhopal State?

(b) What was the number of officers and soldiers at the time of disbandment?

(c) How many of them opted for Pakistan?

(d) How many of them were absorbed in the Indian Army?

(e) How many of them were absorbed in the police?

(f) How many of them were given gratuities or other compensation?

(g) What is the number of cases still pending with the Central Government?

(h) What facilities have been given to those who were neither absorbed in any Government service nor were given any gratuity or any other compensation?

The Minister of Defence Organisation (Shri Tyagi): (a) 31st January 1951.

(b) 13 officers and 838 J.C.Os. and Other Ranks.

(c) The question of personnel opting for Pakistan did not arise as State Forces personnel were not given this option.

(d) 17.

(e) 61 were absorbed in the Bhopal State Police and 102 in the Bhopal Armed Constabulary.

(f) 264.

(g) 40.

(h) They were offered facilities for vocational/technical training.

CENTRAL MODEL RURAL UNIVERSITY

589. Shri M. L. Dwivedi: Will the Minister of Education be pleased to state:

(a) whether any scheme has been chalked out for the establishment of a Central Model Rural University as announced by the Education Minister while replying to the debate on the Education Ministry's Budget Grant; and

(b) by what time the university is likely to come into existence?